

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/04/2019

R.A./260/4/2014

P K BEHERA

-V/S-

O.A./260/11/2014

NAVODYA VIDYALAYA SANGHATHAN

O.A./260/4/2014

ITEM NO:22

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal		
	<p>None for the applicant. Mr. S. Behera, Ld. Counsel for the respondents is present and heard.</p> <p>This R.A. has been filed challenging the order dated 03.02.2014 of this Tribunal passed in O.A. No.11/2014. Since no one is present to argue this R.A. on behalf of the applicant, it is dismissed for default for non prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		